

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(C) No.6071 of 2018**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioners : Mr. Shivam Utkarsh Sahay, Advocate  
For the Respondents :  
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06/05.04.2021 The present writ petition is taken up today through Video conferencing.

When the present writ petition is called out, Mr. Shivam Utkarsh Sahay, Advocate submits that Mr. A.K. Das, Advocate is to represent the petitioners who is presently recovering from COVID-19 infection. He accordingly prays for an adjournment.

In view of the said prayer, put up this case under the appropriate heading after one week.

**(Rajesh Shankar, J.)**

*Rohit*